

THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION No. 22

Dated: Guwahati, the 4th March, 2021

In continuation of Notification No. 19 dated 17-02-2021, it is hereby directed that at the time of filing of new cases under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), the Filing Section shall mandatorily enter the age of the victim and the Section (s) under which the case has been filed in the new module developed in the CIS periphery.

It is further directed in all pending cases under the POCSO Act, 2012, that the Administrative Officers (Judicial) of the Criminal Appeal and Criminal Revision Sections are to ensure that the aforesaid details, i.e., the age of the victim and the Section (s) under which the case has been filed, are entered in the newly developed CIS periphery module.

This Notification shall come into effect immediately.

By Order,

Sd/- R.A. Tapadar
REGISTRAR (JUDL.)

Memo No. HC.III-40/2019/919-937/G, Dated: 4th March, 2021

Copy to:

1. The Registrar (Vig./ Admn./ Estt.), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Permanent Bench, Naharlagun.
4. The President / Secretary General, Gauhati High Court Bar Association, Guwahati.
5. The President/ General Secretary, Gauhati High Court Advocates' Association, Guwahati.
6. The Joint Registrar (Judicial/PM&P), Gauhati High Court, Guwahati.
7. The Joint Registrar (PM&P), Gauhati High Court, Guwahati.
8. The Deputy Registrar, (_____), Gauhati High Court, Guwahati.
9. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
10. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
11. The Asstt. Registrar, (_____), Gauhati High Court, Guwahati.
12. The Court Manager, Gauhati High Court, Guwahati.
13. The Administrative Officer (Judicial), (Criminal Appeal/ Criminal Revision/ Filing) Section, Gauhati High Court, Guwahati.
14. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*

(Contd..)

15. The P.S. to Hon'ble Mr. /Mrs. Justice _____,
Gauhati High Court, Guwahati.
16. The Court Master, Court No. _____, Gauhati High Court, Guwahati.
17. The Court Officer, No.1 & 2, Gauhati High Court, Guwahati.
18. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
19. Notice Boards (New & Old Block), Gauhati High Court, Guwahati.

R. A. TAYASAL
04.03.21
REGISTRAR (JUDL.)

UH
04.03.21